

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:109
ANSWERED ON:26.02.2008
. SETTING UP OF INDUSTRIAL PARKS
Khair Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of industrial parks set up in the country during each of the last three years, State-wise;
- (b) whether the Government is contemplating to set up more industrial parks in the country; and
- (c) if so, the details thereof alongwith the details of financial assistance likely to be provided by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI ASHWANI KUMAR)

(a): State-wise approvals given under the Industrial Park Scheme during each of the last three years is at annexure.

(b)&(c): Government of India does not set up Industrial Parks. The parks are set-up by developers who are eligible for 100% Income Tax exemption for 10 years as per Section 80 IA of Income Tax Act, 1961 under the Industrial Park Scheme.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 109 TO BE ANSWERED ON 26.2.2008 REGARDING "SETTING UP OF INDUSTRIAL PARKS".

STATE-WISE DETAILS OF APPROVALS GIVEN UNDER THE INDUSTRIAL PARK SCHEME DURING EACH OF THE LAST THREE YEARS

Sl.No.	State	Number of approvals given			
		2005	2006	2007	Total
1	Andhra Pradesh	6	8	3	17
2	Gujarat	3	-	-	3
3	Haryana	-	1	-	1
4	Karnataka	18	7	1	26
5	Maharashtra	32	4	1	37
6	Pondicherry	-	-	1	1
7	Punjab	1	-	-	1
8	Rajasthan	14	58	6	78
9	Tamil Nadu	1	6	-	7
10	Uttar Pradesh	1	1	-	2
11	Uttaranchal	2	3	1	6
12	West Bengal	1	1	-	2
	Total	79	89	13	181